

Name of the corporate debtor: Saumyaa Mining Limited

Date of commencement of CIRP: 20th August, 2024

List of creditors as on: 27.02.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	02-09-2024	1,15,94,45,888.24	1,15,85,56,543.52	Loan	-	-	No	25.84	NA	NA	8,89,344.72	NA	-
2	L & T Finance Limited	04-09-2024	1,58,43,70,534.00	1,58,43,70,534.00	Loan	-	-	no	35.33	NA	NA	-	NA	
3	IDBI Bank Limited	04-09-2024	2,01,37,01,906.57	1,73,43,16,934.16	Loan	-	-	no	38.67	NA	NA	27,93,84,972.41	NA	
4	ICICI Bank Limited	19-09-2024	29,26,500.00	-	Loan			no	-	NA	NA	29,26,500.00	NA	
5	Tata Capital Limited	04-12-2024	1,59,92,203.71	71,96,237.18	Loan				0.16	NA	NA	87,95,966.53	NA	
Total			4,77,64,37,032.52	4,48,44,40,248.86					100.00			28,32,00,817.13		

Note : The amount is accepted provisionally which may change subject to receive of additional information/ documents